

submitted proposals to the Delhi Administration for shifting of Sales Tax from the last point to the first point on 17 goods or classes of goods and in February, 1984 for establishment of 8 check-posts at the following places :—

- (1) Loni Road
- (2) G. T. Road, Shadara
- (3) Mohan Nagar
- (4) Singhu Border
- (5) Tikri Kalan
- (6) Fatehpur
- (7) Kapasheda
- (8) Dera Mode

(c) The proposals are under consideration of the Delhi Administration.

Rape and murder of working girls living in hostels

4282. DR. T. KALPANA DEVI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether government have made any headway in regard to rape and murder of an innocent young resident of a Lajpat Nagar Hostel ;

(b) whether it is not a fact that such incidents have happened in the past also where innocent working girls living in hostels were murdered ; and

(c) the details of such incidents during the last two years and action taken by Government in each such case ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) Yes, Sir. One accused person Rajinder Kumar *alias* Babil resident of Guru Nanak Market,

Lajpat Nagar, New Delhi has been arrested in the case F.I.R. No. 384 dated 9th July, 1985 under section 302/376 IPC Police Station, Lajpat Nagar. The accused is in judicial custody.

(b) and (c). No other case of this type has been reported to Delhi Police during the past two years.

ITDC restaurants in New York and London

4283. SHRI SANAT KUMAR MANDAL : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the India Tourism Development Corporation plans to set up restaurants in New York and London; if so, the stage at which the matter stands and the financial outlay involved in respect of each of these two cities ;

(b) whether the Corporation's plan to set up hotels abroad has not met with great success ; if so, the reasons therefor ;

(c) the hotels built by it abroad and the expenditure incurred thereon and those the Corporation plans to build either on its own or with foreign collaboration ;

(d) whether the Corporation proposes to hand over management of two hotels built by it in Iraq to private parties ; if so to whom and the reasons therefor ; and

(e) the terms and conditions on which these two hotels are being handed over to the private parties for management ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :

(a) No, Sir. In October, 1984 ITDC signed an agreement with M/s. Frontier of India Limited, London to provide consultancy services in setting up a speciality hotel in London and also to manage it on commercial terms. ITDC has not made any investment in the venture.